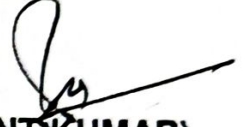


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SHAHDARA DISTRICT, KARKARDOOMA COURTS, DELHI**

ORDER

Ms. Dolly Dutt W/o Sh. Ravi Dutt, (EC:20727822), PA posted in the Court of Sh. Ramesh Kumar-II, ADJ, Shahdara District, Karkardooma Courts, Delhi, is hereby transferred and posted in the Court of Sh. Vineet Kumar, ASJ-02/E-court, Shahdara District, Karkardooma Courts, Delhi with immediate effect.

Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the official shall be liable for suitable disciplinary action.



(YASHWANT KUMAR)

Principal District & Sessions Judge
Shahdara District, KKD Courts, Delhi.

No. 3139-3148 /Admn./P&T/SHD/KKD/2022

Delhi, the Dated 02-05-2022

Copy forwarded for information and necessary action to:

1. ✓ Ld. Principal District & Sessions Judge (HQ), Delhi.
2. The Admn. Officer (Judl.), Admn. I, O/o Ld. Principal District & Sessions Judge (HQ), Delhi.
3. The Officer-In-Charge, Administration Branch, Shahdara District, KKD Courts, Delhi.
4. The Accounts Officer, Accounts Branch, Shahdara District, KKD Courts, Delhi.
5. Officers/Officials concerned.
6. Dealing Officials Personal File/Leave/CR.
7. Dealing Official, "LAYERS" Seat, Administration Branch, Tis Hazari Courts, Delhi.
8. PS to the undersigned.
9. PRO/APRO, KKD Courts, Delhi.
10. Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.



Principal District & Sessions Judge
Shahdara District, KKD Courts, Delhi.